

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 216/MP/2018

Coram:

Shri P.K.Pujari, Chairperson

Shri A.K. Singhal, Member

Dr. M.K. Iyer, Member

Date of Order: 28th August, 2018

In the matter of

Corrigendum to Order dated 10.8.2018

And In the matter of

Petition under sections 79(1)(b) read with 79(1)(f) of the Electricity Act, 2003 read with Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 seeking approval of the Supplementary Power Purchase Agreement dated 15.2.2018 executed between the Petitioner and the Respondent to pass on the discount on tariff under the SHAKTI Scheme -2017 issued by the Ministry of Coal, Government of India

And

In the matter of

Adhunik Power & Natural Resources Limited
9B, 9th Floor, Hansalaya Building,
15, Barakhamba Road, Connaught Place,
New Delhi-110001

.....Petitioner

Vs

Jharkhand Bijli Vitran Nigam Limited,
Engineering Building, HEC, Dhurwa,
Ranchi-834004
Jharkhand

.....Respondent

ORDER

The Petitioner, Adhunik Power & Natural Resources Limited had filed the Petition seeking approval of the Supplementary Power Purchase Agreement dated 15.2.2018 executed between the Petitioner and the Respondent in terms of the



SHAKTI Scheme and the Commission vide order dated 10.8.2018 had disposed of the said Petition.

2. Certain inadvertent clerical error has occurred in order dated 10.8.2018 and the same is rectified by this order as under:

- In para 15, below the table:

“where:

(a) $CQ = \frac{\text{Total coal purchased from CCL under SHAKTI scheme during the month} \times 122.85 \text{ MW}}{(100 \text{ MW} \div 122.85 \text{ MW})}$

Where, **122.85 MW** and **100 MW** are the long term PPA quantum between APNRL and PTC for supply of power to TANGEDCO and JBVNL respectively.

shall be read as

“where:

(a) $CQ = \frac{\text{Total coal purchased from CCL under SHAKTI scheme during the month} \times 122.85 \text{ MW}}{(100 \text{ MW} + 122.85 \text{ MW})}$

Where, **100 MW** and **122.85 MW** are the long term PPA quantum between APNRL and PTC for supply of power to TANGEDCO and JBVNL respectively.

3. All the other terms contained in the order dated 10.8.2018 remains unchanged.

Sd/-
(Dr. M.K.Iyer)
Member

Sd/-
(A. K. Singhal)
Member

Sd/-
(P. K. Pujari)
Chairperson

